

Title: Observation made by the speaker regarding Business transacted by the House during the week ending 28 April, 2007.

MR. SPEAKER: Hon. Members, for your information, I want to briefly recapitulate the main items of business transacted by the House during the last week.

Out of the 60 Starred Questions admitted only 8 could be answered orally. Replies to the remaining Starred Questions along with the replies to 670 Unstarred Questions were laid on the Table.

During the period, as many as 30 matters of urgent public importance were raised. Also, 21 matters were raised under Rule 377.

As the Demands for Grants on Account (Railways) 2007-2008 were discussed at length in the first part of the Session, the Demands for Grants of the Ministry of Railways were voted by the House without discussion and the related Appropriation Bill was passed on 26 April, 2007.

The House discussed the Demands for Grants relating to the Ministries of Labour and Employment, Science and Technology and Home Affairs, for about 4 hours and 20 minutes, 4 hours and 38 minutes and 6 hours and 34 minutes respectively and the Demands relating to these Ministries were voted in full.

The Outstanding Demands for Grants (General) 2007-2008 of the remaining Ministries were submitted to the vote of the House and voted in full on 28 April, 2007 and the related Appropriation Bill was passed.

The Departmentally Related Standing Committees presented 41 Reports during the last week.

The House lost 42 minutes of time due to interruptions and forced adjournments. It, however, sat late for 1 hour and 25 minutes to transact the essential items of business.

I wish to convey my very sincere thanks to the hon. Members for their cooperation in the conduct of the proceedings.

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MR. SPEAKER: Hon. Members, because of the importance of the passing of the Finance Bill, I would allow important matters to be raised till 12.30 p.m. only and I hope I receive the cooperation from all the hon. Members.